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Central Administrative Tribunal
Principal Bench

CP 301/2008
OA 1662/2004

New Delhi this the 22nd day of October, 2008

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Shri Niranjan Kumar Namdeo,
S/o Hukam Chand Namdeo,
C/o Shri Chhotey Lal Namdeo,
R/o 15/12, Near Tower,
Khair Pass, Old Chandrawal,
Mall Road, Civil Lines Delhi.

-Applicant.

(By Advocate: Mrs. Meenu Mainee)

-VERSUS-

Union of India: Through

1. Shri John Mathew,
Secretary, Railway Board,
Rail Bhawan, New Delhi
2. Shri Soumaya Vankar,
General Manager, Central Railway,
CST Mumbai

-Respondents.

(By Advocate: Shri VSR Krishna)

O R D E R (Oral)

Shri Shanker Raju, Member (J):

CP stands disposed of with a direction to the respondents that in the event applicant makes representation to be alternately accommodated on medical de-categorization to a lower post, the same shall be considered expeditiously within two weeks from the date of receipt of such representation. It is however made clear that suitable order shall be passed thereafter. Notices are discharged.

Veena Chhotray
(Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)